BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(CAA).No.609/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name	of the Company	Simplex Development P	vt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

RAUI ASOPA - Admedit for petitur

F= 18/1

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 28.02.2018 for hearing.

(Jinan K.R.)

Sd

Member (Judicial)

(V.P. Singh) Member (Judicial)

Sd